

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 247 OF 2015

Dated: 21st December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

M/s. Vandana Vidhyut Ltd.

...Appellant(s)

Versus

Chhattisgarh State Power Distribution Company Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Raunak Jain

Counsel for the Respondent(s)

:

Ms. Suparna Srivastava a/w
Mr. Arvind Banerjee (Rep.) for R.1

Mr. C.K. Rai

Mr. Umesh Prasad for R.2

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **22.12.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg